## COURT-II IN THE APPELLATE TRIBUNAL FOR ELECTRICITY

(Appellate Jurisdiction)

## APPEAL NO. 301 OF 2015 & IA NO. 484 OF 2015

Dated: 28<sup>th</sup> November, 2017

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member

Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

Tata Power Delhi Distribution Ltd. ... Appellant(s)

Vs.

Delhi Electricity Regulatory Commission ... Respondent(s)

Counsel for the Appellant (s) : Mr. Gopal Jain, Sr. Adv.

Mr. Aniket Prasoon Mr. Abhishek Kumar Ms. Srishti Rai Ms. Anukriti Jain Mr. Anurag Bansal

Counsel for the Respondent(s) : Mr. Pradeep Misra

Mr. Suraj Singh for R-1

## **ORDER**

At the request of the learned senior counsel, Shri Gopal Jain, appearing for the Appellant and the learned counsel, Mr. Suraj Singh, appearing for the Respondent No. 1, post this matter for hearing on <u>19.01.2018</u>.

(S.D. Dubey)
Technical Member

(Justice N.K. Patil) Judicial Member

mk/vt